

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.110/2015
RT CP (CAA) No. 85/Chd/Pb/2017**

In the matter of scheme of arrangement / amalgamation between:

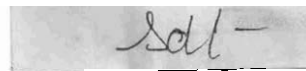
M/s Authorstream.Com Pvt.Ltd.Transferror/Petitioner No.1

And

M/s Authorgen Technologies Pvt. Ltd.Transferee/Petitioner No.2

Present:: Mr.Sanjiv Ghai, Advocate for petitioners

Learned counsel for petitioners filed affidavit of the Authorised Representatives of the applicant-companies in compliance with the previous order dated 16.05.2017. The same be taken on record. The matter is adjourned to 20.7.2017 for hearing.



(Justice R.P.Nagrath)
Member (Judicial)

May 30, 2017
Subbu